

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

(IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 7625/2023

(IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 31-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Ms. Sakshi Kakkar, AOR

Ms. Kiran Bhardwaj, AOR

For Respondent(s)

Mr. K.M Nataraj, A.S.G.

Mr. Shailesh Madiyal, Adv.

Mr. Vinayak Ssharma, Adv.

Mr. Ashok Panigrahi, Adv.

Mr. Purnendu Bajpai, Adv.

Mr. Anuj Srinivas Udupa, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Amrish Kumar, AOR

Mr. Gourab Banerji, Sr. Adv.

Mr. Ajit Pudussery, AOR

Mr. Rakesh Talukdar, Adv.

Ms. Raka Chatterjee, Adv.

Mr. K Vijayan, Adv.

Mr. Ashutosh Bamezai, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 18th September, 2024.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**